

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 259 of 2011 in  
R.P. (D.F.R.) No. 1325 of 2011 in  
APPEAL No. 142 of 2009**

**Dated: 14<sup>th</sup> November, 2011**

**BSES Rajdhani Power Ltd.**

**.... Appellant (s)**

**Versus**

**Delhi Electricity Regulatory Commission & Anr.**

**...Respondent (s)**

**ORDER**

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **21.11.2011.**

**COURT MASTER**